

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Luminous Power Technologies Pvt. Ltd.  
Vs  
Yashica Electronics Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/765A/2019

**(IA/MA) APPLICATION NUMBERS**

IA/885(CHE)/2022

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**ORDER**

Present: Shri. Ramakrishnan Sadasivan for the Liquidator.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Next date before Hon'ble NCLAT is 30.04.2024.

List this application awaiting orders / hearing on **18.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs